

ITEM NO.302
(Part Heard)

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1492/2009

NARENDER KUMAR

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

CrI.A. No. 1493/2009 (II-C)

Date : 18-02-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s)

Mr. R.M. Bagai, Adv.
Ms. Amita Singh Kalkal, AOR
Ms. Aditi Gupta, Adv.

Mr. Amlan Kumar Ghosh, AOR

For Respondent(s)

Mr. Aman Lekhi, ASG
Mr. Saurabh Mishra, Adv.
Mr. R. Singh, Adv.
Mr. B.K. Prasad, Adv.
Mrs. Anil Katiyar, AOR

Mr. Saurabh Mishra, Adv.
Mr. Ranvijay Singh, Adv.
Mr. B.K. Prasad, Adv.
Mr. B.V. Balaram Das, AOR

Ms. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(NARENDRA PRASAD)
COURT MASTER

(SUMAN JAIN)
COURT MASTER